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C.A.No. 5941-5942 OF 1999
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T....R

ITEM No.117 Court No. 10 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 5941-5942/1999

M/s. AMCO Batteries Ltd., Bangalore. Appellant (s)

VERSUS

Commissioner of Central Excise, Bangalore. Respondent (s)

(With Office Report)

Date : 30/04/2002 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr.V. Lakshmikumaran, Adv.
Mr. B.L. Narsimhan, Adv.
Mr. V. Balachandran, Adv.

For Respondent (s) Mr. N.K. Bajpai, Adv.
Ms. Smita Inna, Adv.
Mr. B.K. Prasad, Adv.

RR-EX-PARTE

UPON hearing counsel the Court made the following
O R D E R
.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2

List this matter on 1st May, 2002.
.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master